

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00957/2018

Jabalpur, this Friday, the 12th day of October, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Gaind Singh Dhananjay, S/o Late Shri Ratan Singh, aged about 67 years, R/o L-13, Avanti Vihar, Sector – 1, PO- Ravi Gram, Extension Telibandha, Raipur (Chhattisgarh) -Applicant

(By Advocate – Shri Vijay Tripathi)

V e r s u s

1. Union of India through the Secretary, Department of Personnel and Training, Ministry of Personal and Public Grievances, North Block, New Delhi – 110001.
2. State of Chhattisgarh through the Secretary, General Administrative Department, Raipur (Chhattisgarh) 492001.
3. Office of the Accountant General through Sr. Account Officer, Zero Point, Baloda Bazar Road, Raipur (C.G.)

-Respondents

(By Advocate – Shri S.P. Singh for respondent No.1)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant is a retired IAS officer of Chhattisgarh cadre. He has been superannuated on 31.07.2012. The applicant's retiral dues were sanctioned vide letter dated 13.01.2012 (Annexure A-3). However, the same has not been paid in full.

2. The applicant has submitted a representation dated 15.07.2018 (Annexure A-7), which has still not been disposed of.
3. Learned counsel for the applicant submits that applicant will be satisfied if this Original Application is disposed of at this stage with a direction to the respondents to consider and decide applicant's representation dated 15.07.2018 in a time-bound manner.
4. Learned counsel for respondent No.1 has no objection to it.
5. In view of it, without going into the merits of the case, we dispose of this Original Application at the admission stage itself with a direction to the competent authority of the respondents to consider and decide the applicant's representation dated 15.07.2018, within a period of 60 days from the date of receipt of a certified copy of this order. The order, so passed, shall also be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member